

- (ii) (a) Annual Report and Audited Accounts of the Indian Council of Philosophical Research (ICPR), New Delhi, for the year 2022-23.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1180/18/24]

- (iii) (a) Annual Report of Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2022-23.
- (b) Annual Accounts of the Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 1185/18/24]

- (iv) (a) Annual Report of Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2023-24.
- (b) Annual Accounts of the Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1187/18/24]

- I. **Notifications of the Ministry of Road Transport and Highways**
- II. **Report and Accounts (2023-24) of IAHE, Noida, Uttar Pradesh and related papers**

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988, along with Explanatory Memoranda: -

- (1) G.S.R. 451(E).., dated the 26th July, 2024, publishing a Corrigendum to the Notification No. G.S.R 407(E), dated the 15th July, 2024.
- (2) G.S.R. 514(E).., dated 20th August, 2024, publishing the Central Motor Vehicles (Tenth Amendment) Rules, 2024.
- (3) G.S.R. 709(E).., dated 14th November, 2024, publishing the Central Motor Vehicles (Eleventh Amendment) Rules, 2024.
- (4) G.S.R. 721(E).., dated the 21st November, 2024, publishing the Central Motor Vehicles (Twelfth Amendment) Rules, 2024.

[Placed in Library. For (1) to (4), see No. L.T. 1677/18/24]

II. A copy each (in English and Hindi) of the following papers: -

- (a) Annual Report and Accounts of the Indian Academy of Highway Engineers (IAHE), Noida, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Academy.

[Placed in Library. See No. L.T. 1678/18/24]

I. Reports and Accounts (2023-24) of NAFCARD, Navi Mumbai, Maharashtra; and NCDC, New Delhi and related papers

II. Reports and Accounts (2023-24) of NAFSCOB, Navi Mumbai; NAFCUB, New Delhi; NCEL, New Delhi; and NCOL, New Delhi and related papers

सहकारिता मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (i) A copy each (in English and Hindi) of the sixty-fourth Annual Report and Accounts of the National Cooperative Agriculture and Rural Development Banks' Federation Ltd. (NAFCARD), Navi Mumbai, Maharashtra, for the year 2023-24 and the separate Audit Report thereon, under sub-section (10) of Section 70 of the Multi-State Cooperative Societies (Amendment) Act, 2023.

[Placed in Library. See No. L.T. 1679/18/24]

(ii) A copy each (in English and Hindi) of the following papers under sub-section (3) of Section 14 and sub-section (4) of Section 17 of the National Cooperative Development Corporation Act, 1962: -

- (a) Annual Report of the National Cooperative Development Corporation (NCDC), New Delhi, for the year 2023-24.